

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 263 OF 2016 &  
IA NO. 549 OF 2016**

**Dated : 25<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gurjarat Urja Vikas Nigam Limited** .... **Appellant(s)**  
**Versus**  
**Gurjarat Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Sanjay Sen, Sr. Adv.s  
Mr. Ashish Jha

**ORDER**

As agreed by the learned counsel for both parties, list the matter for hearing on **16.04.2019.**

**(S.D. Dubey)**  
**Technical Member**

*js/pk*

**(Justice Manjula Chellur)**  
**Chairperson**

